

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Crl) No(s).7104/2013

SANTOSH BAKSHI

Petitioner(s)

VERSUS

STATE OF PUNJAB AND ORS

Respondent(s)

(With appln(s) for stay and office report)

Date: 21/10/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Debasis Misra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent Nos. 1 and 2 is awaited.

On behalf of respondent No.3, the ld. Counsel, Mr Rajesh Tyagi has accepted notice and undertaken to file vakalatnama and counter affidavit by next date. Complete set of pleadings be served in a weeks' time and necessary proof be filed and thereafter four weeks' time is granted for filing counter affidavit.

List again on 28.11.2013.

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| (M.A.SAYEED)
| REGISTRAR

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